

Working of NCM, NMDFC and MAEF

308. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that some organizations have criticized the working of the National Commission for Minorities (NCM), National Minority Development and Finance Corporation (NMDFC) and Maulana Azad Educational Foundation (MAEF);

(b) if so, the details thereof; and

(c) the details of actions being taken to improve the working of these bodies?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) It has been ascertained from NCM, NMDFC and MAEF that no complaints have been received against their functioning from organizations.

(c) Improvement of the functioning of NCM, NMDFC and MAEF is a continuous process by bringing in greater efficiency and transparency.

Casualties among Minorities in communal violence

309. SHRI AVINASH PANDE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of persons belonging to minority communities died in incidents of communal violence in the country since the year 2000; and

(b) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Since "Police" and "Public Order" are State subjects under the Constitution of India, the responsibility of dealing with communal violence and maintaining of relevant data in this regard vests with the State Governments.

Implementation of recommendations of the Amitabh Kundu Committee

310. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the welfare measures started by the UPA Government for Muslims have not had any noticeable impact;